

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.1612 /93.

Dt. of Decision : 09-01-97.

G.Muthyala Rao

.. Applicant.

Vs.

1. The Supdt. of Post Offices,
Vizianagaram Division,-531 202.
2. The Postmaster General,
Visakhapatnam Region,
Visakhapatnam-530 003.
3. The Director General,
Dept. of Posts, Dak Bhawan,
Sand Marg, New Delhi-1.

.. Respondents.

Counsel for the applicant : Mr. Krishna Devan

Counsel for the respondents : - - - - -

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

None for the applicant. Heard Mr.N.R.Devaraj, learned counsel for the respondents.

2. This OA is filed praying for a direction to the respondents to re-fix the seniority of the applicant from 31-12-82 on which date the applicant became eligible for absorption by holding that the action of the respondents in delaying absorption of the applicant from 31-12-82 to 12-8-89 as arbitrary, illegal and violative of Article 14^{and} 16 of the Constitution of India and for a consequential benefits.

3. Mr. N.R. Devaraj, learned counsel for the respondents submitted that there are directions in the previous judgement to grant him seniority ~~list~~ w.e.f., the date of his initial appointment as ^{PA} ~~Shri ...~~ ~~from~~ 4. This OA was filed on 16-12-93 and it was posted for

4. This OA was filed on 16-12-93 and it was posted for hearing on 18-12-96. On that date it was adjourned at the request for the applicant's counsel. It was also ordered that "no further adjournment will be given at any cost", ^{hereafter} then the OA was posted on 8-1-97. On that date also the applicant or his counsel present. Inspite of that this was posted to-day with the observation that no further adjournment will be given. When it is posted to-day for dismissal, there is no representation either from the applicant or his counsel. Hence, it has to be held that the applicant is not interested in prosecuting this case. Hence, the

(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)

(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : The 09th January 1997.
(Dictated in the OpenCourt)

Mr. Biju 16-1-22
Dr. Ragiswaran (5)

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